

12.00 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD., NEW DELHI, FOR 1979-80 STATEMENT FOR DELAY. REVIEW ON AND ANNUAL REPORT ON THE WORKING OF CENTRAL FISHERIES CORPORATION LTD. HOWRAH FOR 1977-78 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): Sir, on behalf of Rao Birendra Singh, I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1979-80, along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Federation of India Limited, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.

(Placed in Library See LT-3759/82).

(3) A copy each of the following papers (Hindi and English versions) undersub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1977-78.

(ii) Annual Report of the Central Fisheries Corporation Limited Howrah for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT-3760/82).

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, I have given notice of a Calling attention motion.

MR. SPEAKER: On what?

(Interruptions)

SHRI KRISHNA CHANDRA HALDER: Have you allowed it?

PROF. RUP CHAND PAL (Hooghly): Sir, I have given an adjournment motion regarding the death of an IAS officer under circumstances..

MR. SPEAKER: How can you raise the question like this?

PROF. RUP CHAND PAL: Sir, it is a serious question.

MR. SPEAKER: No, no.

SHRI KRISHNA CHANDRA HALDER: I have given notice of a Calling Attention motion regarding suicide of an IAS officer in Delhi.

MR. SPEAKER: It is under my consideration.

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir long time back when Shri Antulay was the Chief Minister of Maharashtra, the Assembly had adopted a privilege motion against me and sent it to you. Sir, how long have I to wait?

MR. SPEAKER: You don't have to.

PROF. MADHU DANDAVATE: I have been insulted and humiliated in the Maharashtra Assembly. Why don't you protect us?

MR. SPEAKER: I am safeguarding the interest of my Members.

PROF. MADHU DANDAVATE: If you feel that... (Interruptions). You should make observations.

MR. SPEAKER: No question. Why should you worry? I am sitting here.